

BENCH-I

121

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P No. 46/2006

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M

Name of the Company	Ashok Mittal & Anr.-Versus-Uniworth Resorts Ltd & Ors		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Sidhantha Mitra, Sr. Adv.
- 2) M. Hossain, Adv.
- 3) Swaraj Shaw, Adv.
- 4) Titash Mukherjee, Adv.
- 5) Suruchi Khuntia, Adv.

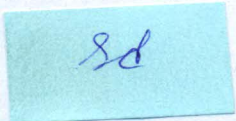
Petitioners Swaraj Shaw
Adv.
8/01/18

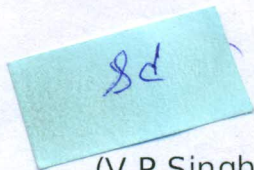
ORDER

Ld. Counsel for the petitioners is present. No one is present from the respondent's side.

Heard the arguments of the Ld. Counsel of the petitioners regarding C.A.No. 122/2007.

Reserved for order.


(Jinan K.R.)
Member (J)


(V.P. Singh)
Member (J)